

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND HEAVY ENGINEERING (SHRI MOHD. SHAFI QURESHI) : (a) Yes, Sir.

(b) A copy of the agreement is laid on the Table of the House. [*Placed in Library. See No. LT—4507/70*]

(c) It was agreed that the 5 originally charge-sheeted and suspended workers cases may be considered leniently.

(d) The workers resumed work on 1. 11. 70. Production actually commenced from 3. 11. 70, and stabilised by about 9. 11. 70. The production of steel ingots thereafter has been averaging at 2,613 tonnes per day, equivalent to an annual rate of 0.954 million tonnes. Production on certain days exceeded the 1 million tonne level and touched the 1.2 million tonnes annual level.

#### **Indo-British Technological Collaboration**

3665. SHRI V. NARASIMHA RAO :  
SHRI P. K. DEO :

Will the Minister of INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE be pleased to state :

(a) whether the Indo-British Technological group which met in London recently to consider projects in which the two countries could collaborate has since finalised any list of the projects; and

(b) if so, the details thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE (SHRI M. R. KRISHNA) : (a) and (b). The Indo-British Technological Group held its second meeting in London from 12-16 October, 1970, for more detailed discussions regarding the possibilities of future technological collaboration and joint investment programmes. Besides exploring further the scope for Indo-British collaboration for setting up industries in India, the Group also discussed the opportunities which are increasingly available for

investment in new industries, particularly in South East Asia and in Africa, which might well involve joint investment by British and Indian companies. A copy of the Press Note issued at the end of the meeting is laid on the Table of the House. [*Placed in Library. See No. LT—4508/70*] Follow-up action on the deliberation of the Group is being taken.

#### **मध्य प्रदेश में हरिजनों के लिए मकानों का निर्माण**

3666. श्री रामावतार शर्मा : क्या विधि तथा समाज कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या एक वर्ष पूर्व मध्य प्रदेश सरकार ने इन्दौर, जबलपुर, दुर्ग, खण्डवा, रायपुर, मंदसौर, दुमोई, राजनन्द गाँव आदि नगरों में हरिजनों के लिए मकानों के निर्माण की कोई योजना तैयार की थी और उस उद्देश्य के लिये केन्द्रीय सरकार से वित्तीय सहायता माँगी थी;

(ख) यदि हाँ, तो क्या केन्द्रीय सरकार ने अभी तक इस उद्देश्य के लिये कोई ऋण मध्य प्रदेश सरकार को दिया है; और

(ग) यदि नहीं, तो इसके क्या कारण हैं ?

विधि मंत्रालय तथा समाज कल्याण विभाग में राज्य-मंत्री (श्री जगन्नाथ राव) : (क) से (ग) . ब्यौरा मध्य प्रदेश सरकार से एकत्रित किया जा रहा है तथा प्राप्त होते ही उसे सभा-पटल पर रख दिया जाएगा ।

#### **Charge-Sheeting of employees of Mining and Allied Machinery Corporation, Durgapur**

3667. SHRI GANESH GHOSH : Will the Minister of STEEL AND HEAVY ENGINEERING be pleased to state :

(a) whether about 800 employees of the Mining and Allied Machinery Corporation,

Durgapur were charge-sheeted in August, 1970;

(b) if so, what were the charges framed against these employees;

(c) whether the management is proposing to withdraw these charge-sheets; and

(d) if so, the conditions for this withdrawal ?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND HEAVY ENGINEERING (SHRI MOHD. SHAFI QURESHI) : (a) About 700 employees have been charge-sheeted in August 1970.

(b) The charge-sheets related to staying away from duty without notice during illegal strike and/or unauthorised absence.

(c) and (d). The charge-sheet have been framed under the appropriate standing orders/service rules for specific offences and suitable action will be taken in accordance with the rules. It is not proposed to withdraw any charge-sheet except where leave has been granted on genuine grounds as per rules.

#### **Export and Import of Textile Machinery**

3668. SHRI S. S. KOTHARI :  
SHRI SHANKAR RAO MANE :  
SHRI N. K. SOMANI :

Will the Minister of INDUSTRIAL DE-

VELOPMENT AND INTERNAL TRADE be pleased to state :

(a) the production of major items of textile machinery and spares and accessories, separately in the years 1967, 1968, 1969 and in the first half of 1970;

(b) the imports of major items of such machinery and spares and accessories, separately in these years;

(c) the exports of major items of textile machinery, and spares and accessories in these years;

(d) the extent of unutilised capacity in the country; and

(e) the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE (SHRI M. R. KRISHNA) : (a) to (d). A statement is attached.

(e) Due to the recession in the Cotton Textile Industry, demand for textile machinery was not adequate to utilise the full installed capacity in the textile machinery industry. However during 1970, the production of textile machinery is likely to be of the order of Rs. 28 crores reducing the unutilised capacity to about Rs. 17 crores.

#### *Statement*

Installed Capacity of major items of Textile machinery.	YEAR	<i>Production Value</i>		Unutilised capacity of major items of textile machinery	<i>(Rupees in Crores)</i>		
		Major Machinery	Spares and Accessories		IMPORT	EXPORT	
	1967	17.01	20.77	27.99	1967-68	30.13	0.94
	1968	15.07	19.31	29.93	1968-69	17.07	1.83
	1969	19.66	17.02	25.34	1969-70	10.90	5.94
	1970	13.75	11.80		1970-71	2.82	2.53
(January to June)					(upto June 1970)		(Upto July, 70)